

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 858 OF 2017 in
APPEAL NO. 25 OF 2018**

Dated: 19th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

M/s. Lourdes Society for Health Care & Research, Ernakulam Appellant(s)

Vs.

The Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnah

Counsel for the Respondent(s) : Mr. Sriram Parakkat
Mr. Sarath S. Janardanan for R-1

Mr. Mukund P. Unny
Mr. P.V. Dinesh for R-2

ORDER

Rejoinder shall be filed across the counter since it is ready with
advance copy to the other side.

List the matter on **10.10.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**